

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

WEDNESDAY, THE TWENTIETH DAY OF MARCH  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI

WRIT APPEAL Nos.604, 605 & 1015 OF 2012

WRIT APPEAL No.604 OF 2012

Writ Appeal under clause 15 of the Letters Patent against the order dated 12.04.2012 in W.P.No.4183 of 2011 on the file of the High Court.

**Between:**

1. Sri Muralidhar Welfare Society (Regd. No.3124/96), Survey No.320/1, Chanda Nagar, Serilingampally, Ranga Reddy District, Hyderabad-500 050, Rep. by its President, Sri S. Madhava Rao, S/o. Hanumantha Rao, aged 72 years, Occ: Retired Employee, R/o. H.No. 1/58/143, Madinaguda, Ranga Reddy District.
2. G.Padmasri, W/o GVML Nagaraju, aged about 46 years, Occ: Employee of SBH, R/o. Plot No.90, Flat No.23, Madhu Konark Apartments, Madhuranagar, Hyderabad. (Owner of Plot No.46)
3. K.Sadananad Rao S/o. late K.Kishan Rao, aged 65 years, R/o.H.No.8-3-237/4/B, Yousufguda, Hyderabad. (Plot No.8)

**...APPELLANTS/PETITIONERS**

**AND**

1. The Government of Andhra Pradesh, Rep. by its Chief Secretary, General Administration Department, Secretariat, Hyderabad.
2. The State Vigilance Commissioner, Government of Andhra Pradesh, General Administration Department, Secretariat, Hyderabad.
3. The Government of Andhra Pradesh, Rep. by its, Principal Secretary, Municipal Administration and Urban Development Department, Secretariat, Hyderabad.
4. The Greater Hyderabad Municipal Corporation, Hyderabad. Rep. by its Commissioner & Special Officer

5. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad.
6. The Deputy Commissioner, Greater Hyderabad Municipal Corporation Town Planning Section, Circle-12, Serilingampally (N), West Zone, Hyderabad.
7. My Home Constructions Private Limited, 8<sup>th</sup> Floor, Block-3 My Home HUB, Madhapur, Hyderabad-500 051 Rep. by its Chairman and Managing Director Sri J.Rameshwar Rao.
8. Dr.Reddy's Estates Pvt Ltd., (My Home Jewel), Sy No.33/P, Madinaguda Village, Serilingampally Mandal, Ranga Reddy District. Rep.by its Managing Director, Sri K. Satish Reddy.

#### ...RESPONDENTS

9. P. Latha Sree, W/o. P.S. Chary, aged 33 years, Occ: House-wife, R/o. Qr. No. 2087/C, NH V Area, B.H.E.L. Township, Ramachandrapuram, Hyderabad, (Owner of Plot No.6).
10. G. Nagabhusharia Rao, S/o. G. Paradhamaiah, aged 71 years, Occ: Retired Employee R/o. H.No. 6-8, Chandanagar, Hyderabad-500 050. (Owner of Plot No. 37).
11. M. Laxmaiah, S/o. M. Narsaiah, aged 58 years, MIG 3123, Phase - II, Vidyuthnagar, BHEL Township, Ramachandrapuram, Hyderabad. (Plot No.28).
12. K. Samuel, S/o. K. Peter, aged 67 years. Occ: Retired Employee, Plot No. 229, MIG., BHEL, Hyderabad-500 032 (Owner of Plot No. 55).
13. K. Venkoba Rao, S/o. Harikrishna Rao, aged 65 years, R/o H.No. 5-114, Shadanagar, Hyderabad - 52, (Plot Nos. 35 and 36).
14. Md. Saleem S/o. Md. Mahaboob, aged 48 years. R/o H.No. 22-94, Kanukunta, Ramachandrapuram, Near BHEL Check Post, Hyderabad. (Plot No.13).
15. Abdul Jabbar, S/o. Abdul Qader, aged 44 years, Occ: Business, R/o. D.No. 125/2/A/3, Muralidhar Welfare Society, Chandanagar, Hyderabad, (Owner of Plot No.5).
16. Liaquath Ali Khar S/o. Omer Droz Khan, aged 57 years R/o. H No. 12-1-549, Syed Aliguda, Mehdiapatnam, Hyderabad (Plot No.32).
17. K. Srinivasa Rao S/o. Pandarinath, aged 52 years, Occ: Tailor. R/o. H.No. 2-93/4A, Taranagar, Hyderabad, (Plot No. 44).
18. M. Swaroopa Rani W/o. M. Krishna, aged \_\_\_ years, R/o. MIG 3977, BHEL - II, Ramachandrapuram, Hyderabad, (Owner of Plot No. 52).
19. J.V. Gandha, S/o. Vithaldas Ramji, aged 40 years, R/o. Flat No. G-1, Gayathri Nilayam Apartments, Chandanagar-50, Hyderabad, (Owner of Plot No. 4).

**(Respondents 9 to 19 are formal parties and they are not necessary)**

#### ...RESPONDENTS RESPONDENTS

**I.A. NO: 1 OF 2012(WAMP. NO: 1174 OF 2012)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the Memo.No.10720//2010-5 Municipal Administration and Urban Development dated 3-12-2010 which was published in Andhra Pradesh Gazette No.693 Hyderabad dated 06-12-2010 and also the final order passed by the 3<sup>rd</sup> Respondent vide G.O.Ms.No.22 Municipal Administration and Urban Development dated 12-1-2011 pending disposal of the above Writ Appeal.

**I.A. NO: 3 OF 2012(WAMP. NO: 1960 OF 2012)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the notification issued by the Respondent No.20 in Form 2A vide Memo.No.G2/2004/2012 dated 17-7-2012 Gazette No. RRG Dt. 16-7-2012 and the consequential Notice issued by the Respondent No.21 in form-3 vide No.AA/563/2012 dated 23-7-2012 pending disposal of the Writ Appeal.

**Counsel for the Appellants: SRI V. RAVI KIRAN RAO, SENIOR COUNSEL**

**Counsel for the Respondents No.1 to 3: SRI POTTIGARI SRIDHAR REDDY,  
SPECIAL GOVERNMENT PLEADER FOR THE ADVOCATE GENERAL**

**Counsel for the Respondent Nos. 4 & 6: S.C. FOR GHMC**

**Counsel for the Respondent No.5: SRI V. NARASIMHA GOUD, S.C. FOR HMDA**

**Counsel for the Respondent No.7: SRI E. AJAY REDDY**

**Counsel for the Respondent No.8: SRI P. VENUGOPAL**

**WRIT APPEAL NO: 605 OF 2012**

Writ Appeal under clause 15 of the Letters Patent against the Order dated 12.04.2012 in W.P.No.4183 of 2011 on the file of the High Court.

**Between:**

1. G. Nagabhushana Rao, son of G.Parandhamaiah, aged 71 years, Occ: Retired Employee, R/o. H.No.6-8, Chandanagar, Hyderabad-500 050. (Owner of Plot No. 37)
2. K.Samuel S/o K Peter, aged 67 years, Occ: Retired Employee, Plot No.229, MIG. BHEL, Hyderabad-500 032 ( Owner of Plot No. 55 )
3. K. Venkoba Rao S/o Harikrishna Rao, aged 65 years, R/o H.No. 5-114, Shadanagar, Hyderabad-52. ( Plot Nos. 35 and 36 )
4. Md.Saleem S/o. Md.Mahaboob, aged 48 years, R/o. H. No. 22-94, Kanukunta, Ramachandrapuram, Near BHEL Check Post, Hyderabad. (Plot No.13)
5. Abdul Jabbar, S/o Abdul Qader, aged 44 years, Occ: Business, R/o D.No. 125/2/A/3, Mural dhar Welfare Society, Chandanagar, Hyderabad. (Owner of Plot No. 5)

**...APPELLANTS/PETITIONERS**

**AND**

1. The Government of Andhra Pradesh, Rep. by its Chief Secretary, General Administration Department, Secretariat, Hyderabad.
2. The State Vigilance Commissioner, Government of Andhra Pradesh, General Administration Department, Secretariat, Hyderabad.
3. The Government of Andhra Pradesh, Rep. by its Principal Secretary, Municipal Administration and Urban Development Department, Secretariat, Hyderabad.
4. The Greater Hyderabad Municipal Corporation, Rep. by its Commissioner and Special Officer, Hyderabad.
5. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad.
6. The Deputy Commissioner, Greater Hyderabad Municipal Corporation, Town Planning Section, Circle-12, Serilingampally (N), West Zone, Hyderabad.
7. My Home Constructions Private Limited, 8<sup>th</sup> Floor, Block-3 My Home Hub, Madhapur, Hyderabad- 500 051, Rep. by its Chairman and Managing Director Sri J.Rameshwar Rao.
8. Dr. Reddy's Estates Pvt. Ltd., (My Home Jewel), Sy.No. 83/P, Madinaguda village, Serilingampally Mandal, Ranga Reddy District, Rep. by its Managing Director Sri K.Satish Reddy.

**...RESPONDENTS**

9. Sri Muralidhar Welfare Society (Regd.No. 3124/96), Survey No. 320/1, Chandanagar, Serilingampally, Ranga Reddy District, Hyderabad-500 050, Rep. by its President Sri S.Madhava Rao son of Hanumantha Rao, aged 72 years, Occ: Retired Employee, R/o. H.No.1/58/143, Madinaguda, Ranga Reddy District.
10. P.Latha Sree, W/o P.S.Chary, aged 33 years, Occ: House-wife, R/o. Qr.No.2087/C, NH V Area, B.H.E.L. Township, Ramachandrapuram, Hyderabad ( Owner of Plot No.6 ).
11. G.Padmasri, W/o GVML Nagaraju, aged about 46 years, Occ: Employee of SBH, R/o. Plot No. 90, Flat No.23, Madhu Konark Apartments, Madhuranagar, Hyderabad. ( Owner of Plot No.46 ).
12. M.Laxmaiah, S/o.M.Narsaiah, aged 58 years, MIG 3123, Phase-II, Vidyuthnagar, BHEL Township, Ramachandrapuram, Hyderabad. ( Plot No. 28 )
13. Liaquath Ali Khan S/o. Omer Droz Khan, aged 57 years, R/o. H.No. 12-1-549, Syed Aliguda, Mehdipatnam, Hyderabad ( Plot No.32 ).
14. K.Srinivasa Rao S/o. Pandarinath, aged 52 years, Occ: Tailor, R/o. H.No. 2-93/4A, Taranagar, Hyderabad ( Plot No. 44 ).
15. M.Swaroop Rani W/o. M.Krishna, R/o. MIG 3977, BHEL-II, Ramachandrapuram, Hyderabad ( owner of Plot No.52)
16. J.V.Gandha, S/o. Vithaldas Ramji, aged 40 years, R/o. Flat No.G-1, Gayathri Nilayam Apartments, Chandanagar-50, Hyderabad ( Owner of Plot No. 4)
17. K.Sadanand Rao S/o. late K.Kishan Rao, aged 65 years, R/o. H.No. 8-3-237/4/B, Yousufguda, Hyderabad. ( Plot No. 8 )

**(Respondents 9 to 17 are formal parties and they are not necessary)**

**...RESPONDENTS/WRIT PETITIONERS**

**I.A. NO: 1 OF 2012(WAMP. NO: 1175 OF 2012)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the Memo No. 10720/II/2010-5 Municipal Administration and Urban Development dated 3-12-2010 which was published in Andhra Pradesh Gazette No. 693 Hyderabad dated 06-12-2010 and also the final order passed by the 3<sup>rd</sup> Respondent vide G.O.Ms.No.22 Municipal Administration and Urban Development, Dated 12.1.2011 pending disposal of the above Writ Appeal.

**Counsel for the Appellants: SRI V. RAVI KIRAN RAO, SENIOR COUNSEL**

**Counsel for the Respondents No.1 to 3: SRI POTTIGARI SRIDHAR REDDY,  
SPECIAL GOVERNMENT PLEADER FOR THE ADVOCATE GENERAL**

**Counsel for the Respondent Nos. 4 & 6: S.C. FOR GHMC**

**Counsel for the Respondent No.5: SRI V. NARASIMHA GOUD, S.C. FOR HMDA**

**Counsel for the Respondent No.7: SRI E. AJAY REDDY**

**Counsel for the Respondent No.8: SRI P. VENUGOPAL**

**WRIT APPEAL NO: 1015 OF 2012**

Writ Appeal under clause 15 of the Letters Patent filed against order dated 12-4-2012 in W.P.No.27661 of 2009 on the file of the High Court.

**Between:**

1. Mullibai W/o B.R Choudhary, aged 60 years, Occ House-wife, R/o H.No. D-24, Madhuranagar, Yousufguda, Hyderabad. (Owner of Plot No.7 and 8) (died per LRs Appellants 6 and 7 herein)
2. V.Ikya Rao son of Venkateshwar Rao, aged 56 years, Occ: Business, R/o. H.No. 8-3-214/26 Laxminagar Arcade, Srinivasa Colony (West) S.R.Nagar, Hyderabad. ( Owner of Plot No. 10)
3. K.Srinivasa Rao S/o. Pandarinath, aged 53 years, Occ: Tailor, R/o. H.No. 2-93/4A, Taranagar, Hyderabad (Plot No. 44).
4. R.Adinarayana S/o. late Anantha Ramaiah, aged 58 years, Occ: Business, R/o Plot No. 78, Jayanagar, Kukatpalli, Hyderabad ( owner of Plot No. 2 )
5. Smt. R.Vijaya Laxmi, W/o Adinarayana, aged 50 years, Occ: House-wife, R/o. Plot No. 78, Jayanagar, Kukatpalli, Hyderabad (Owner of Plot No. 1/A&1/B)
6. S.Uttam Choudhary S/o B.R.Choudhary, aged 35 years, Occ: Business, R/o. D/24, Madhuranagar, Yousufguda, Hyderabad.
7. S.Lalith Choudhary, S/o. B.R.Choudhary, aged 27 years, Occ: Business, R/o. D/24, Madhuranagar, Yousufguda, Hyderabad.

**...APPELLANTS/PETITIONERS 2, 3, 7, 9/  
LRs OF APPELLANT No.1**

**AND**

1. The Government of Andhra Pradesh, Rep. by its Principal Secretary, Municipal Administration and Urban Development Department, Secretariat, Hyderabad.
2. The Greater Hyderabad Municipal Corporation, Hyderabad, Rep. by its Commissioner and Special Officer.
3. The Director, Town & Country Planning, Hyderabad

4. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad.
5. The Deputy Commissioner, Greater Hyderabad Municipal Corporation, Town Planning Section, Circle-12, Serilingampally (N), West Zone, Hyderabad.
6. The Station House Officer, Police Station, Chandanagar, Ranga Reddy District.
7. The Station House Officer, Police Station, Miyapur, Ranga Reddy District.
8. Sri Muralidhar Welfare Society (Regd.No. 3124/96), Survey No. 320 & 320/1, Chandanagar, Serilingampally, Ranga Reddy District, Hyderabad-500 050, Rep. by its President Sri S.Madhava Rao son of Hanumantha Rao, aged 70 years, Occ: Retired Employee, R/o H.No.1/58/143, Madinaguda, Ranga Reddy District.
9. G.Nagabhushana Rao son of G.Parandhamaiah, aged 72 years, Occ: Retired Employee, R/o. H.No.6-8, Chandanagar, Hyderabad-500 050. (Owner of Plot No. 37)
10. G.Padmasri W/o GVML Nagaraju, aged about 46 years, Occ: Employee of SBH, R/o.Plot No.90, Flat No. 23, Madhu Konark Apartments, Madhuranagar, Hyderabad. ( Owner of Plot No. 46).
11. K.Samuel S/o K.Peter, aged 68 years, Occ: Retired Employee, Plot No.229, MIG, BHEL, Hyderabad- 500 032 ( Owner of Plot No. 55 )
12. K.Jabbar S/o Abdul Khader, aged 47 years, Occ: Business, R/o. D.No. 125/2/A/3, Muralidhar Welfare Society, Chandanagar, Hyderabad. (Owner of Plot No. 5)
13. Y.Naga Laxmi, W/o Y.Appa Rao, aged 52 years, Occ: House-wife, R/o. BHEL, HIG 154, Ramachandrapuram, Hyderabad-500 032.(Owner of Plot No. 3)

**(Respondents 8 to 13 are not necessary)**

**...RESPONDENTS/RESPONDENTS/WRIT PETITIONERS**

**Counsel for the Appellants: SRI V. RAVI KIRAN RAO, SENIOR COUNSEL**

**Counsel for the Respondent No.1 & 3: SRI POTTIGARI SRIDHAR REDDY,  
SPECIAL GOVERNMENT PLEADER FOR THE ADVOCATE GENERAL**

**Counsel for the Respondent Nos. 2 & 5: S.C. FOR GHMC**

**Counsel for the Respondent No.4: SRI V. NARASIMHA GOUD, S.C. FOR HMDA**

**Counsel for the Respondent Nos.6 & 7: GP FOR HOME**

**The Court made the following: JUDGMENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**  
**AND**  
**THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI**

**WRIT APPEAL Nos.604, 605 & 1015 OF 2012.**

**COMMON JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. V. Ravi Kiran Rao, learned Senior Counsel for the appellants.

Mr.Pottigari Sridhar Reddy, learned Special Government Pleader attached to the office of the learned Advocate General for the respondents-State.

Mr. V. Narasimha Goud, learned Standing Counsel for the Hyderabad Metropolitan Development Authority.

2. Learned Senior Counsel for the appellants, while inviting the attention of this Court to G.O.Ms.175 dated 29.09.2022, which has been passed during the pendency of these writ appeals, submits that the grievance of the appellants has been redressed.

3. In view of the aforesaid submission, the writ appeals are dismissed as infructuous. There shall be no order as to costs.



As a sequel, miscellaneous petitions, pending if any, stand closed.

Sd/- I. NAGA LAKSHMI  
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

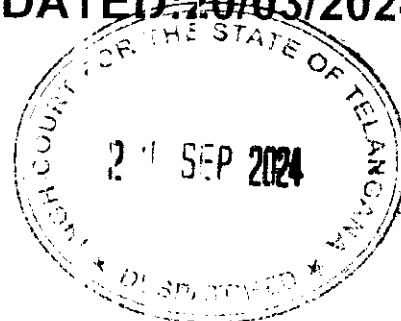
1. One CC to SRI V. RAVI KIRAN RAO, Senior Counsel [OPUC]
2. One CC to SRI ASHOK KUMAR NEELI, Advocate [OPUC]
3. Two CCs to the Advocate General, High Court for the State of Telangana at Hyderabad [OUT]
4. One CC to Standing Counsel for GHMC [OPUC]
5. One CC to SRI V. NARASIMHA GOUD, S.C. for HMDA [OPUC]
6. One CC to SRI E. AJAY REDDY, Advocate [OPUC]
7. One CC to SRI P. VENUGOPAL, Advocate [OPUC]
8. Two CCs to GP for Home, High Court for the State of Telangana at Hyderabad [OUT]
9. Two CD Copies

MP



HIGH COURT

DATED: 20/03/2024



COMMON JUDGMENT

W.A.Nos.604, 605 & 1015 OF 2012

DISMISSING THE WRIT APPEALS

WITHOUT COSTS

13  
29/08/24  
KVS